

(c) This will arise only after the Commission has considered the report of the above Committee and has made its recommendations to the Government in this regard.

#### MID-TERM ELECTIONS IN HARYANA

\*639. SHRI ABDUL GHANI DAR : Will the Minister of LAW be pleased to state :

(a) whether there is any proposal under consideration to appoint Presiding Officers and Policemen belonging to other States at the time of mid-term elections in Haryana; and

(b) if so, the details thereof ?

THE MINISTER OF LAW (SHRI GOVINDA MENON): (a) No, Sir.

(b) Does not arise.

#### EXPENDITURE ON I.C.A.R.

\*640. SHRI GADILINGANA GOWD : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether complaints have been received from several quarters that more expenditure is being incurred on administration by the Indian Council of Agricultural Research than on research;

(b) the total percentage of revenue which under the rules is to be spent for research purposes; and

(c) whether any action is being taken to reduce administrative expenditure and to divert that money for actual research activities ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No such complaint has been received in the Indian Council of Agricultural Research from any outside agency, organisation or person.

(b) The income of the Council is mainly from grants-in-aid received from the Government of India for research and education in the field of agricultu-

ral and animal sciences; and to a lesser extent from the proceeds of the Agricultural Produce Cess Act 1940 under which a cess is levied on certain agricultural produce exported out of India. The rules of the I.C.A.R. and A.P. Cess Act do not specify any particular percentage of the avenue to be spent on research or on administration.

(c) The administrative expenditure is kept at the minimum necessary for the efficient conduct, administration and coordination of research. The various economy measures prescribed from time to time for the Government offices are applied by the Council in relation to its expenditure also.

#### राजस्थान सरकार के संसदीय-सचिव

\*641. श्री अँकार लाल बेरवा :

श्री मोठालाल मोना :

क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान सरकार के संसदीय सचिव श्री जसराज अभी तक राजस्थान सरकार के बिक्री कर विभाग में सरकारी नौकरी में हैं ;

(ख) क्या अभी भी सरकारी नौकरी में होने के कारण राजस्थान विधान सभा के लिए उनका चुनाव लोक प्रतिनिधित्व अधिनियम के प्रतिकूल है; और

(ग) यदि हाँ, तो इस मामले में निर्वाचन आयोग ने क्या कार्यवाही की है ?

विधि मंत्री (श्री गोविन्द मेनन) : (क) न तो भारत सरकार को और न निर्वाचन आयोग को ही इस बाबत कोई जानकारी प्राप्त है।

(ख) और (ग) . प्रश्न ही नहीं उठता।

#### INDUSTRIAL-cum-AGRICULTURAL COLONIES

\*642. SHRI HIMATSINGKA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government propose to set up industrial-cum-agricultural colonies in the rural areas for absorbing the

growing unemployment, particularly the unemployed technicians;

- (b) if so, the details thereof;
- (c) the name of organisation to whom the work of setting up of such colonies has been entrusted; and
- (d) the amount set apart for this programme for 1968-69 ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR) : (a) No.

(b) to (d). Do not arise.

#### CROPPING PATTERN

\*643. SHRI DHIRESWAR KALITA: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

- (a) whether Government have drawn up a blue-print for future cropping pattern in the country; and
- (b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Yes. (i) The I.C.A.R. has made recommendations for future cropping patterns in the country.

(ii) A Pilot Research Project on development of new cropping patterns and irrigation practices in selected command areas has been drawn up.

(b) A statement is laid on the Table of the Sabha.

#### Statement

- (i) The I.C.A.R. organised a symposium on cropping patterns in January, 1968. The existing cropping patterns in the country were reviewed and recommendations for future cropping patterns were made keeping in view the availability of short duration high yielding varieties and changes in agroeconomic technology.
- (ii) The objectives of the Pilot Research Project are :—
- (a) To develop suitable cropping patterns and to assess

their merits *vis-a-vis* existing cropping patterns.

- (b) To evolve suitable irrigation practices through studies on time, method and frequency of application, their effects on the nature and properties of soils and different aspects of water supply, distribution and disposal;
- (c) To obtain allied information on fertiliser, pesticides and other input requirements especially on new crop strains under irrigated agriculture, and
- (d) To serve as an essential first stage programme complimentary to the Ayacut Development and Pilot Project Development Scheme of the Department of Agriculture (Water Cell).

The work of this Project will be initiated at nine centres in the various States. The Project is estimated to cost about Rs. 50 lakhs spread over four years during the Fourth Plan period.

#### IMPLEMENTATION OF WAGE BOARD AWARDS IN COAL MINES

\*644. SHRI SHIVA CHANDRA JHA :  
SHRI JAGESWAR YADAV :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the Coal mine owners have not so far implemented the Wage Board awards;

(b) if so, the reasons therefor and action taken to get them implemented;

(c) if not, the different wage rates in the Coal mines at present as compared to those five years back; and

(d) the other amenities available to workers at present ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI): (a) No, Sir. Implementa-